

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 25-04-2024 AT
02.30 P.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : **M/s Supreme Coated Board Mills Pvt Ltd**

PETITION NUMBER : **CP/1021/IB/2018**

APPLICATION NUMBER : a) **IA/728/IB/2020**
b) **IA/748/IB/2020**
c) **IA/1298/IB/2020**
d) **IA/1299/IB/2020**
e) **IA(IBC)/1752(CHE)/2023**

ORDER

Ld. Counsel Mr. Anupam Raghuraman for the RP. Ld. Counsel Mr. Dwaraknath for City Union Bank. Ld. Counsel Mr. Badhirinarayanan is present. Ld. Counsel Mr. B. Dhanaraj is present. Ld. Counsel Mr. Prithvi Raj is present. Ld. Counsel Mr. Jerin Asher Sojan is present.

Written synopsis along with judgments be filed by all the parties within 10 days.

List the applications on **10.06.2024** for **physical hearing at the request of the parties.**

-Sd-

VENKATARAMAN SUBRAMANIAM
Member (Technical)

phk

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)